

Serial No. of Order	Date of Order	Order with Signature
35	5.12.95	<p>Adjourned to January, 1996 at request.</p> <p><i>S</i> VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>
36	28.1.97	<p>It is submitted that Shri S.D. Das is not well and has gone to Delhi for medical check up. Adjourned to 3.2.1997.</p> <p>Name of Shri Ashok Mishra be deleted and in its place Shri Ashok Mohanty, Senior Standing Counsel be substituted.</p> <p><i>Karan Singh</i> MEMBER (ADMINISTRATIVE)</p> <p><i>Tan</i> MEMBER (JUDICIAL)</p>
37	3.2.97	<p>Call before the next available Division Bench at request.</p> <p><i>P.S.</i> MEMBER (JUDICIAL)</p>
38.	3.3.97	<p>Adjourned to 4.3.97 for hearing.</p> <p><i>S. J. M.</i> vice-Chairman 3/3/97 <i>B.</i> Member (Judicial)</p>
39	4.3.97	<p>Learned counsel for the petitioner files a Memo dated 3.3.1997 in which he seeks permission of this Court for withdrawing his petition as he has been promoted to the post of U.D.C. with effect from 26.7.1995. In view of this the petitioner prays for withdrawal of this petition. The prayer is allowed. The petition is dismissed as withdrawn.</p> <p>Shri Ashok Mohanty, learned Senior Standing Counsel is present and heard.</p> <p><i>S. J. M. 3/3/97</i> VICE-CHAIRMAN</p>
		<p><i>S. J. M.</i> MEMBER (JUDICIAL)</p>